

Annexure – 5

Name of the corporate debtor: RASIKLAL SANKALCHAND JEWELLERS PRIVATE LIMITED	Date of commencement of Liquidation: 17.02.2023	List of creditors as on:17.02.2023
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List of operational creditors (Government dues)

Claims received during Liquidation period

(Amount in Rs)

Sr. no.	Details of Claimant		Details of claim received		Details of Claim Admitted					Amount of Contingent Claim	Amount of Mutual dues,that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if Any	
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by lein or attachment pending disposal	Whether lein / attachment removed? (Yes/ No)	% of share in total amount of claims admitted					Observation	Note Reference
1	Government Of India, Income Tax Department, TDS Word-2(1)(4), Mumbai	Income Tax Department	10-03-2023	3,18,726	3,18,726	Statutory Dues	-	No	0.15%	-	-	-	-	-	1

Claims collated during CIRP period.

Sr. no.	Details of Claimant		Details of claim received		Details of Claim Admitted					Amount of Contingent Claim	Amount of Mutual dues,that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if Any	
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by lein or attachment pending disposal	Whether lein / attachment removed? (Yes/ No)	% of share in total amount of claims admitted					Observation	Note Reference
2	Central Goods & Service Tax	GST Department	21-06-2022	21,28,49,051	21,28,49,051	Unsecured	-	No	99.85%	-	-	-	-	-	1
	Total			21,31,67,777	21,31,67,777										

Notes:

Note 1: The amount of claims which are admitted are basis documents, information and clarification provided by claimant and/or basis information available with Corporate Debtor.

Note 2: **Other Notes:**

- The above information may change basis further investigation or new information.
- Incase any claimant has any query on claim, please write us at - liquidation.rasiklal@gmail.com